## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

<u>CP No. 436/2016</u>
.....Petitioner
.....Respondent

M/s Variations Designs Pvt. Ltd.

Saint Gobain Indian Pvt. Ltd.

IN THE MATTER OF:

SECTION: Under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner : Mr. Praveen Kumar Aggarwal, Adv. For the Respondent :

## Order

In accordance with the provisions of Rule 38 read with Order V Rule 20 of the CPC, publication has been made and an affidavit to that effect has been filed. Service is complete. Respondents are proceeded ex-parte.

List for arguments on 19th December, 2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

R. VARADHARAJAN Member (Judicial)

07.12.2017 V.Sethi